

of coal workers, payment of various allowances, provision of service benefits and welfare amenities etc. The period of validity of the three Agreements is as under :

NCWA-I	1-1-75 to 31-12-78
NCWA-II	1-1-79 to 31-12-82
NCWA-III	1-1-83 to 31-12-86

(c) Based on the recommendation of the Committee on Safety in coalmines, a number of measures have been taken for the safety of coal miners, including the setting up of Internal Safety Organisation in Coal Mines, replacement of basket loading by conveyors and mechanised loaders at coal faces, prohibiting the entry of workers in mines without ear protection, prevention of accidents due to rope haulage, explosion of gas etc. and methods of tackling underground fires and subsidence.

(d) NCWA-III provides for the construction of 15,000 houses annually by CIL for coal miners. It also provides that the ratio of hospital beds to employees will not be less than 1×120 by the end of the period of Agreement. The payment of wages to the coal miners is strictly in accordance with the NCWA-III.

(e) Vide Clause 12. 3. 1. of the NCWA-III the JBCCI or a Sub-Committee constituted by the JBCCI is expected to settle any doubt or difficulty in the interpretation or implementation of any provision of the Agreement.

Production of Aluminium Sheets

3736. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the aluminium industry of the country is self-sufficient to meet the requirement of aluminium sheet production in the country;

(b) if so, the actual production of aluminium;

(c) if not, the reasons therefor; and

(d) the name of largest producing unit and its capacity ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) The indigenous production of alu-

minium sheets is by and large meeting the domestic demand. Import of aluminium sheets is only marginal compared to domestic production.

(b) The production of aluminium metal during 1984-85 was 2,76,492 tonnes.

(c) Does not arise.

(d) The largest producing unit of aluminium metal is Hindustan Aluminium Corporation Limited with a licenced capacity of 1,20,000 tonnes per annum. The largest unit in terms of production of aluminium sheet products is Indian Aluminium Company Limited and its licenced capacity is 33,175 tonnes per annum.

Licences issued to New Bank of India and the Oriental Bank for Opening their Branches in Himachal Pradesh

3737. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India had issued any licences to the New Bank of India and the Oriental Bank for opening their branches in Himachal Pradesh during the financial year ending 31st March, 1985;

(b) if so, the details of the branches for which the licences had been given districtwise alongwith the names of such branches as have since been opened; and

(c) the likely date by which the remaining branches would be opened and the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (c) Reserve Bank of India has reported that New Bank of India has been issued on 1-2-1985 a licence for opening a branch at Panjgain, District Bilaspur, Himachal Pradesh. According to available information, this branch has not been opened so far. The validity period of the licence issued to the bank is for one year and it has been advised to open the branch as early as possible. Oriental Bank of Commerce has not been issued any licence for opening its branch in Himachal Pradesh.